

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI

Dated: 26.11.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 26.11.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Appeal No. 19/2017 (M.A. No.827/2017, M.A. No.1000/2017, M.A. No.1001/2017, M.A. No.170/2018 & M.A. No.837/2018)	Social Action for Environment and Forest (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advocates for Appellant Mr. Krishna Kumar Singh, Advocate for MoEF Mr. Pradeep Misra, Advocate for UPPCB Mr. Rajkumar, Advocate for CPCB Mr. Uttam Dutt & Tarun Sharma, Advocates for R-3 Mr. Naginder Benipal, Advocate Mr. Guntur Prabhakar, Advocate for State of AP Mr. Rahul Pratap, Advocate for MoEF Ms. Sakshi Popli, Advocate for MoEF Ms. Deep Shikha Bharati, Advocate for UP	13.12.2018
2.	Original Application No. 09/2018	Amit Kaushik Vs. Panipat Co-operative Sugar Mills Limited	Mr. Amit Kaushik, Applicant in person Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advocate for State of Haryana	12.12.2018
3.	Original Application No. 770/2018	Dr. Sanjay Kulshresthra Vs. Union of India & Ors.	Dr. Sanjay Kulshresthra, Applicant in person	28.11.2018
4.	Original Application No. 921/2018 (M.A. No. 1650/2018)	M/s Mahavir Brick Co. & Ors. Vs. Ministry of Environment and Forest & Ors.	Mr. Shekhar Kumar & Mr. Kanwarjit Singh, Advocates for Applicant in person	28.11.2018
5.	Original Application No. 996/2018	News item published in The Times of India Authored by Paras Singh Titled In factory setting, Mayapuris scraping through		27.11.2018
6.	Original Application No. 747/2018	Rakesh Kumar Vs. State of Himachal Pradesh		27.11.2018
7.	Original Application No. 748/2018	Dr. D. Bhalla, IAS Vs. Govt. of NCT of Delhi		27.11.2018
8.	Original Application No. 749/2018	Sunil Rawat Vs. State of Uttarakhand		27.11.2018
9.	Original Application No. 750 /2018	Karamvir Yadav Vs. State of Haryana		27.11.2018

10.	Original Application No. 751 /2018	Anand Gopal Singh Bist Vs. State of Uttarakhand		27.11.2018
11.	Original Application No. 752 /2018	Ramesh Chandra Vs. Govt. of NCT of Delhi		27.11.2018
12.	Original Application No. 753 /2018	Deependra Kala Vs. State of Uttarakhand		27.11.2018

COURT MASTER